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SLP(C)... 5300 OF 2003
ITEM No.9

Court No.10

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC.5300/2003

(From the judgement and order dated 15/12/1999 in CMWP 52154/99
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.

Petitioner (s)

VERSUS

SATYA PRAKASH

Respondent (s)

(With I.A. 1)
(With Appln(s). for c/delay in filing SLP)
(With Office Report)

Date : 10/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s) Mr. Ravi P. Mehrotra,Adv.
Mrs. D.R. Mehrotra,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Four weeks time is granted to enable the learned counsel for the petitioner to place relevant documents on record. List thereafter.

(Sarojbala)(Kanwal Singh)
PA to Addl.Registrar

Court Master